[श्रीमती मृणाल गोरे]

हाँ साथ जो बीच का मिडिल मैन कीमतें बढ़ाने का काम करता है, उसके लिये भी नई सरकार को कुछ न कुछ करना चाहिये ।

MR. DEPUTY-SPEAKER: Would you like to continue after Lunch?

SHRIMATI MRINAL GORE: Yes.

MR. DEPUTY-SPEAKER: The House stands adjourned till 2 p.m.

13.04 hrs.

The Lok Sabha adjourned for Lunch till Fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at Five Minutes past Fourteen of the Clock.

[MR. DEPUTY-SPEAKER *in the Chair*].

STATEMENT *RE.* FIXATION OF INTERIM RATES OF WAGES FOR WORKING JOURNALISTS AND NON-JOURNALIST NEWSPAPER EMPLOYEES

MR. DEPUTY-SPEAKER: Shri Ravindra Varma to make a statement.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): Sir, a statutory Wage Board for non-journalist newspaper employees was constituted by the Central Government on the 11th June, 1975, under section 13C of the Working Journalists and Other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions Act, 1955.

A similar Wage Board for working journalists was also constituted under section 9 of the Act, on the 6th February, 1976. The Central Government, being of the opinion that it was necessary to fix interim rates of wages both in respect of non-journalist employees and working journalists, sought the advice of the two wage boards in the matter. The advice of the Wage Board for non-journalists as well as that of the Wage Board for Working Journalists was made available to the Government in June and October, 1976, respectively. Both the Wage Boards were of the view that non-journalists and working journalists should be given relief from the 1st June, 1975. The Wage Boards also proposed further enhancement in the quantum of relief from 1st January, 1976. An immediate decision should have been taken in view of the urgency of providing relief to the employees. Unfortunately, the then Government took no decision in the matter and kept the question pending.

Government have now taken a decision to fix immediately the interim rates of wages under sections 13A and 13D of the Act on the basis of the advice tendered by the Wage Board for the Non-journalists and the Wage Board for Working Journalists. Government have also considered carefully and sympathetically the question of grant of relief from the 1st of June, 1975, as proposed by the two Wage Boards. While the Government can well understand the case for retrospective fixation of interim wage rates, they have to consider the matter within the framework of the law. Whereas sub-section (3) of section 12 of the Act, enables final recommendations of Wage Board being brought into operation retrospectively, there is no such provision in the existing Section 13A relating to the fixation of interim wage rates. The law as it stands, therefore does not clearly empower the Government to fix interim wage rates retrospectively. Government, therefore, propose to take early action to examine in detail whether Section 13A of the Act needs to be changed to give clear power to Government to fix interim rates of wages with retrospective effect.

I am glad to announce that without delaying the matter further, Government have decided to take action to

fix the interim wage rates, according to the recommendations of the two Wage Boards, to come into immediate effect from the date of notification.

I am also glad to inform the House that as a result of the fixation of the interim wage rates there will be increase in the existing emoluments of non-journalist employees ranging from Rs. 23 to Rs. 85 p.m. depending upon the class of newspapers, weeklies, periodicals etc. to which they belong. In the case of working journalists the increase will similarly range from Rs. 85 p.m. to Rs. 131 p.m. Relief is also being given to part-time correspondents.

14.04 hrs.

MOTION OF THANKS ON THE ADDRESS BY THE VICE-PRESIDENT ACTING AS PRESIDENT—*contd.*

MR. DEPUTY-SPEAKER: Shrimati Mrinal Gore to continue her speech.

श्रीमती मृणाल गोरे (उत्तर बम्बई) : अध्यक्ष महोदय, मैं इस सदन के सामने यही बात रख रही थी कि आखिर इस देश की जनता ने दो बातों को समझा चुनाव के सिलसिले में जिस को ध्यान में रख कर नई सरकार को अपना स्थान प्राप्त करना है। मैं यह समझती हूं कि एक बहुत बड़े सवाल के ऊपर इस देश को और इस सरकार को सोचना है कि पिछले तीस सालों में जिस प्रकार का कारोबार इस देश में चला उस के कारण जनता में एक प्रकार की मायूसी फैल रही थी कि जो हो रहा है इस में हम कुछ नहीं कर सकते हैं, इस को हम बदल नहीं सकते हैं और जिस प्रकार से परिस्थिति के शिकार हम बनते रहे हैं उस का कोई इलाज नहीं है, इस प्रकार की एक भावना देश में फैल गई थी। यह सब से बड़ी कमी पैदा हो रही थी और मैं यह समझती हूं कि आज इस चुनाव ने देश की पूरी जनता में एक प्रकार का आत्म विश्वास जगा दिया कि हम जो चाहते हैं, जो तय करते हैं वह कर पाएंगे। यह आत्म विश्वास उस ने पैदा कर दिया और इसी को ले कर मैं यह कहना चाहती हूं कि इस देश की जो बहुत गरीब जनता है, दलित समाज है उस में भी हम ने यह आत्म-विश्वास इस समय देखा। साथ साथ महिलाओं में भी मैंने इस चुनाव के सिलसिले में यह देखा कि एक प्रकार की नई जागृती हो गई है कि देश की जो इस समय स्थिति है उस को समझ कर हम भी उस में कुछ अपना योगदान दें।

मेरे ख्याल से हमारी आबादी का जो आधा हिस्सा है वह हमारी बहनें और महिलायें हैं। देश की प्रगति के लिए उनका एक्टिव पार्टिसिपेशन लेना बहुत ही आवश्यक है। इस दृष्टि से मैं कहूंगी कि एक तरफ आप ज्यादा से ज्यादा महिलाओं को सामाजिक प्रक्रिया में जोड़ने का काम करेंगे और दूसरी तरफ जो उनकी समस्यायें हैं उनको ध्यान में रखकर जिस प्रकार से पार्टटाइम एम्पलायमेन्ट देने की बात है उसकी योजनाएं बनायेंगे। यह काम बहुत ही आवश्यक है। इस सम्बन्ध में मैं मानती हूं कि अगर सरकार को यह काम करना है तो उसे इस बात को ध्यान में रखना चाहिये कि जबतक हम इस देश की महिलाओं का स्थान आगे नहीं बढ़ाएंगे, सामाजिक और राजकीय स्तर पर, तबतक इस देश की प्रगति नहीं हो पायेगी। गये ग्यारह सालों में इस देश में एक महिला प्रधान मंत्री रहीं लेकिन सामान्य महिला का स्थान आगे बढ़ाने और सामाजिक प्रक्रिया में उनको शामिल करने के सम्बन्ध में इस देश में कुछ काम नहीं हुआ ऐसा मैं मानती हूं। एक बहुत ही शर्मनाक स्थिति का इस देश में निर्माण किया गया जिससे सारी दुनिया में हमारा देश कलंकित हो गया। इस प्रकार के कार्य पिछले 19-20 महीने में इस देश में किये गये। अब मैं कहूंगी कि इस देश में महिलाओं की प्रतिष्ठा को बढ़ाना बहुत ही जरूरी है और इस काम को हमें